



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,4th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1601/2020 FIXED	BISWAJIT KARDONG @ RAJA AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. B K GOGOI	PP, ASSAM
2	Bail Appln./1608/2020 FIXED	BATEN ALI Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
3	Bail Appln./1609/2020 FIXED	JEHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
4	Bail Appln./1645/2020 FIXED	MUNNAF ALI Versus THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA	PP, ASSAM
5	Bail Appln./1684/2020 FIXED	BADRUL HAQUE @ DHONAI MIA AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
6	Bail Appln./1687/2020 FIXED	MATIUR RAHMAN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
7	Bail Appln./1701/2020 (PDF COPY), FIXED	NUR HUSSAIN LASSKAR @ HILAL Versus THE STATE OF ASSAM	MR R DHAR MRS. R RONGMEI	PP, ASSAM
8	Bail Appln./1705/2020 FIXED	HASINUR BEPARI @ HASANUR BEPARI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
MOTION				
9	AB/2032/2020 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	PP, ASSAM
10	AB/2168/2020 (PDF COPY), FIXED	ALTAF HUSSAIN BORBHUIYA @ ALTAF HUSSAIN BONG AND 20 ORS. Versus THE STATE OF ASSAM	S R A NASER S R A NASER MS P K DARJEE	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./1507/2020 FIXED	JUBI KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM

ORDERS

12 Review.Pet./63/2020
in WP(C) 933/20(D/O)

TAJ UDDIN LASKAR AND 15 ORS.

Versus

THE STATE OF ASSAM AND ANR.

MR. L R MAZUMDER

MD. I HUSSAIN

MR. H A TALUKDAR

SC, ELEM. EDU

SC, SSA

13 I.A.(CrI.)/428/2020
FIXED
in AB/1927/2020

SALMA BIBI @ MOINA AND 5 ORS.

Versus

THE STATE OF ASSAM

MR. S MUNIR

MR. A SARMAH

PP, ASSAM

WITH

AB/1927/2020

FIXED

SALMA BIBI @ MOINA AND 5 ORS.

Versus

THE STATE OF ASSAM

MR. S MUNIR

MR. A SARMAH

MR. C K NATH

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 27 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/1995/2020 FIXED	DULAL SK @ DULAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
2	AB/2045/2020	NITYANANDA BARKAKOTY Versus THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI	PP, ASSAM
3	AB/2050/2020	JULHAS DEWAN @ JULHAS ALI Versus THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM
4	AB/2053/2020	OMAR ALI @ OMAR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
5	AB/2169/2020 FIXED	SAJID HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY, MR. R. ISLAM MR D DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./1246/2020 FIXED	ASHIQUE IKBAL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/1958/2020 FIXED	HARUNAL RASHID Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
8	AB/1992/2020 FIXED	MONJURUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM	G UDDIN MR H I CHOUDHURY	MR. N H LASKAR MS. S DASGUPTA PP, ASSAM
9	AB/1994/2020 FIXED	ASIQUL ISLAM Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
10	AB/1996/2020 FIXED	ROBIUL HUSSAIN @ ROBIUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
11	AB/2048/2020 FIXED -	SAFIQUL AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

12	AB/2049/2020 FIXED	IJAZ HUSSAIN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	PP, ASSAM
13	AB/2088/2020 FIXED	MD. FARUK AHMED @ FARUK HUSSAIN @ JUNMONI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
14	AB/2144/2020 FIXED	SADAR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
15	AB/2155/2020 FIXED	KANAK SWARGIARY Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
OTHER MATTERS				
16	I.A.(Civil)/1364/2020 (ORDERS), (SEALED COVER REPORTS ARE WITH JT.REGISTRAR(JUDL.)) in WP(C)/3228/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS Versus THE STATE OF ASSAM AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	SC, COTTON UNIVERSITY GA, ASSAM MR. P D NAIR MR. P MAHANTA MR. R B GOHAIN SC, SSUHS SC, G U
	WITH WP(C)/3228/2019	SYEDA MISHALI NAZA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC MR. P D NAIR MR. P D NAIR MR. R TALUKDAR,SC,APSC MS. P BARMAN,SC,GAUHATI UNIVERSITY MR. B GOGOI,SC, ASTU AND SSUHS MR. P KAKATI,SC, ASSAM AGRICULTURE UNIVERSITY
	WITH WP(C)/3319/2019	PULAK DEKA Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. D GOSWAMI MR. R B GOHAIN MR. P AGARWAL MS. P MEDHI	MR. C BARUAH MR. N DUTTA (AMICUS CURIAE) SC, APSC SC,GAUHATI UNIVERSITY
	WITH WP(C)/3334/2019	ASHIM SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY
	WITH WP(C)/3341/2019	SHALINI KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH WP(C)/3344/2019	GIRBANI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	WITH WP(C)/3346/2019	ANGSHUMAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY

22	WITH WP(C)/3348/2019	PANKAJ CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC
23	WITH WP(C)/3364/2019	JYOTISHA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
24	WITH WP(C)/3368/2019	NIVEDITA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
25	WITH WP(C)/3377/2019	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
26	WITH WP(C)/3595/2019	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R B GOHAIN MR. R B GOHAIN MR. P AGARWAL	MR. C BARUAH MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
27	WITH WP(C)/3696/2019	ABHIJIT RAJKUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA MR. M A CHOUDHURY MR. R B GOHAIN MR. N J KUMAR MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

COURT NO: 4

[DIVISION BENCH-II]

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 20 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6684/2019	GANESH MALAKAR Versus THE UNION OF INDIA AND 6 ORS.	MS. S B CHOUDHURY MS. R SULTANA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8530/2019 WITH LCR	SUBAL CHANDRA SEAL Versus UNION OF INDIA AND 6 ORS.	MR. D NANDI MS P SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3747/2019 in WP(C)/8530/2019	SUBAL CHANDRA SEAL Versus UNION OF INDIA AND 6 ORS.	MR. D NANDI MS P SARMAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/364/2020 WITH LCR, B/O	TAFAJJUL HUSSAIN @ TAFAJJUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MR R KARIM MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/2281/2020	JALAL ALI @ JALALUDDIN ALI Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/2282/2020 WITH LCR	GOBINDA CH. PAL @ GOBINDA PAL Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/2305/2020	JOBEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2317/2020 WITH LCR	FAZAL ALI Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/2331/2020	MEWAJAN BIBI @ MUSSTT. MAWAJAN BIBI @ MUWAJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/2356/2020	AJEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/2479/2020	BANABASHI DAS @ SRI BANSHI DAS AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3255/2020	ROHIMA KHATUN @ MOSA ROHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/3257/2020	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A ACHARYA MR A SHARMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3259/2020	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/3286/2020	MUSLIM UDDIN @ MUSLEM UDDIN Versus THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/3287/2020	MAMTAZ BEGUM @ MAMATAZ BEGAM Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/3293/2020	JANMENJOY DASGUPTA Versus THE UNION OF INDIA AND 5 ORS.	MR. B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3306/2020	RAMINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/3346/2020	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/3347/2020	MARJINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

20	I.A.(Civil)/1383/2020 in WP(C)/1499/2020	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/1499/2020	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 28 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1604/2020 FIXED	BAHARUDDIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR A M MAZUMDAR MS. S B CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
2	AB/1833/2020 FIXED	BIJOY TALUKDAR @ BIJOY RAJBONGSHI Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./1079/2020	MD. AMZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. P SARMA MR P SONOWAL	PP, ASSAM
4	Bail Appln./1244/2020 FIXED	PRADIP TALUKDAR Versus THE STATE OF ASSAM	MR. P K DAS MR N J DAS	PP, ASSAM
5	WITH Bail Appln./1253/2020 FIXED	PANKAJ MISHRA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
6	WITH Bail Appln./1363/2020 FIXED	MD. RUFUL KHAN @ RUBUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
7	Bail Appln./1289/2020 FIXED	MD. ABU BAKKAR SIDDIQUE@ABU BAKKAR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
8	WITH Bail Appln./1431/2020 FIXED	FARIDUL ISLAM @ FARIDUL AND ANR. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
9	Bail Appln./1524/2020 FIXED	BILAT HUSSAIN @ BILAT ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

10	Bail Appln./1585/2020 FIXED	SAHIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	G UDDIN MR. N H LASKAR	PP, ASSAM
11	Bail Appln./1617/2020 FIXED	RAKESH DEWAN Versus THE STATE OF ASSAM	MR. N DUBEY MS P SHARMA MD S ALI	PP, ASSAM
12	Bail Appln./1620/2020 FIXED	AMIR UDDIN @ MD. AMIR UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	MR. A M KHAN PP, ASSAM
13	Bail Appln./1649/2020 FIXED	SUKUMBAR MARAK Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
14	Bail Appln./1657/2020 FIXED	SAM LAITHANGBAM AND ANR. Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
15	Bail Appln./1659/2020 FIXED	MAINUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
16	Bail Appln./1689/2020 FIXED	RAM GOPAL JALAN Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM

BAIL HEARING

17	AB/306/2020 FIXED	MAJOM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM	PP, ASSAM
18	AB/1075/2020	ZORIUL ISLAM @ JORIUL Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY	PP, ASSAM
19	AB/1148/2020	ABDUL MOJID @ ABDUL H. AHMED Versus THE STATE OF ASSAM	MR. A M KHAN MR. P RAHMAN	PP, ASSAM
20	AB/1394/2020 WITH Bail Appln./1183/2020(D/O), FIXED	AINUDDIN SK. AND 10 ORS. Versus THE STATE OF ASSAM	MR. S BHUYAN MR. S BHUYAN MS. B DAS	PP, ASSAM
21	AB/1850/2020 FIXED	SUJIT MISHRA Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
22	AB/1858/2020 FIXED	DILUWAR HUSSAIN @ DULAL HUSSAIN Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
23	AB/1892/2020	SADDAM ALI @ REHAN KHAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
24	AB/1912/2020 FIXED	DIGANTA NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
25	AB/1951/2020 FIXED	SANJIB KUMAR DAS Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
26	AB/1971/2020 FIXED	RAHIM BADSHA Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
27	AB/2063/2020 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM

ORDERS

28	I.A.(CrI.)/412/2020 FIXED in AB/1718/2020 WITH AB/1718/2020 FIXED	HEMEN KUMAR SARMA @ NILIM KUMAR Versus THE STATE OF ASSAM HEMEN KUMAR SARMA @ NILIM KUMAR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. S BORTHAKUR	PP, ASSAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,4th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 17 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 W.P.(CrI.)/11/2020	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM
2 W.P.(CrI.)/13/2020	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM
3 WP(C)/3194/2020	BARANDA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD
4 WP(C)/3197/2020	SUBHASH CHANDRA SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND MR. V KUMAR	GA, ASSAM SC, REVENUE SC, FINANCE
5 WP(C)/3198/2020	PARTHA SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. R P KAKOTI SR. ADV. S SUTRA S SUTRA	SC, ASSAM UNIVERSITY ASSTT.S.G.I.
6 WP(C)/3202/2020	SAMPA SUKLBAIDYA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, HEALTH SC, FINANCE
7 WP(C)/3211/2020 FIXED	JOY KUMAR DOLEY Versus ASSAM STATE LEGAL SERVICES AUTHORITY AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
8 WP(C)/3280/2020	NOOR AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, PNRD GA, ASSAM
9 WP(C)/3284/2020	AFTABUDDIN AHMED AND ANR. Versus ENFORCEMENT DIRECTORATE AND 2 ORS.	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY MS P DASGUPTA MRS. S HASNAIN	GA, ASSAM MRS. A GAYAN(SC, E/D)

STAY MATTERS

10	WP(C)/5156/2019 (ADMISSION), FIXED	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR B D DAS MR D C CHAKRAVARTY MR D KALITA	SC, HIGHER EDU MR. L SHARMA MR. R THAKURIA MS. SOMILA SC. WATER RESOURCE DEPTT.
<u>OTHER MATTERS</u>				
11	WP(C)/5903/2019 (ADMISSION), FIXED	AYESHA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
12	WP(C)/2884/2020 (ADMISSION), FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE
13	WP(C)/2985/2020 (ADMISSION), FIXED	OM DUTTA SHARMA Versus UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM ASSTT.S.G.I.
14	Review.Pet./92/2017 (ORDERS), in WP(C)/6816/16 (D/O), B/O	SRI DEBENDRA NATH DAS Versus SRI MANIK CH KALITA and 4 ORS	MR.N N B CHOUDHURY MR.N KALITA MR D P SAHU	MR. B CHAKRAVARTY MR. A RAHMAN SC, ELEMENTARY EDUCATION MS THUYEKHRULU (R1) SC, BTC
15	I.A.(Civil)/1271/2020 (ORDERS), FIXED in WP(C)/5318/2018 WITH WP(C)/5318/2018	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR S HOQUE	GA, ASSAM
		SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR. MD S HOQUE MR D SAIKIA MS A BORAH	GA, ASSAM SC, REVENUE
16	WP(C)/2919/2020 (ORDERS), FIXED	MAINUL ALI Versus THE STATE OF ASAM AND 6 ORS	MR. N BARMAN MS. J BARMAN	SC, PNRD
17	WP(C)/370/2020 (ADMISSION), FIXED	SYED NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3094/2016	SMTI. BELA RANI SARKAR Versus THE UNION OF INDIA and 7 ORS	MR. M P CHOUDHURY MR. D P SAHU	MR. A C SARMA (R6, R7, R8) MR. A K SARKAR (R1) MR. B SHARMA (SC, NF RAILWAY) MR. K M HALOI MR. B HALDAR (R 5, R6, R7, R8) MR. G BHARADWAJ
2	WP(C)/3707/2016	I PANGERNUNGSANG and ANR. Versus SHRI M. NABACHANDRA SINGH AND ANR.	MR.S K GHOSH MR.S DUTTA MS.F AHMED	MS U DAS ASSTT.S.G.I.
3	WP(C)/5551/2016	SUBINOY BHOWMICK Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MR.S DUTTA MR.A K DAS	MR.S C KEYAL SC, CENTRAL EXCISE
4	WP(C)/7034/2016	THE UNION OF INDIA and 4 ORS. Versus DEBAL ROY	MR.H K DAS MR.M C BORA	MR. N N B CHOUDHURY MR. M DEWAN
5	CRL.A(J)/54/2020	NANTU NATH Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/56/2020	BADAL GOALA Versus THE STATE OF ASSAM		PP, ASSAM
7	CrI.A./173/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR (H)	MR. S C KEYAL	
ORDERS				
8	CrI.L.P./107/2018 WITH LCR 5 FILES in CrI.A./6102/2018	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. P BORA MS. S KATAKEY MR. M SAHEWALLA	PP, ASSAM

	WITH CrI.A./6102/2018 (Filing Number)	SMTI SABITRI DEHINGIA Versus STATE OF ASSAM AND ANR		
9	I.A.(CrI.)/1083/2019 WITH LCR 5 FILES in CrI.A./391/2019 WITH CrI.A./391/2019	ACHINTA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
		BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
10	I.A.(Civil)/1351/2020 in WP(C)/6273/2017 WITH WP(C)/6273/2017	DILRUBA YESMIN AND 3 ORS Versus THE AUTHORISED OFFICER, ASSAM GRAMIN VIKASH BANK AND ANR	MR R ISLAM MR D N SARMA S K DAS	MR. T CHAKRABORTY
		FAKHARUDDIN ALI AHMED Versus THE AUTHORISED OFFICER, ASSAM GRAMIN VIKASH BANK AND ANR	MR.A M MAZUMDAR MR.R ISLAM MR.D N SARMA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 12
IN THE MORNING SESSION AND ITEM NOS. 13
TO 17 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>OTHER MATTERS</u>				
1	MACApp./192/2020 (ADMISSION)	SBI GENERAL INSURANCE CO LTD Versus SUMI DAS AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
2	MACApp./196/2020 (ADMISSION)	AJJUR RAHMAN @ MD. AJJUL @ AZIZUL RAHMAN Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	
3	MACApp./197/2020 (ADMISSION)	THE ORIENTAL INSURANCE CO. LTD Versus MUSSTT RAUSANARA BEGUM AND 7 ORS.	MR. S K GOSWAMI MR R SHARMA	
	WITH I.A.(Civil)/1349/2020 in MACApp./197/2020	THE ORIENTAL INSURANCE CO. LTD Versus MUSSTT RAUSANARA BEGUM AND 7 ORS.	MR. S K GOSWAMI MR R SHARMA	
4	MACApp./198/2020 (ADMISSION)	SBI GENERAL INSURANCE COMPANY LTD Versus MAHAR UDDIN AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1380/2020 in MACApp./198/2020	SBI GENERAL INSURANCE COMPANY LTD Versus MAHAR UDDIN AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1381/2020 in MACApp./198/2020	SBI GENERAL INSURANCE COMPANY LTD Versus MAHAR UDDIN AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
5	MACApp./199/2020 (ADMISSION)	ORIENTAL INSURANCE CO LTD Versus SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1394/2020 in MACApp./199/2020	ORIENTAL INSURANCE CO LTD Versus SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

6	RSA/88/2020 (FOR HEARING U/O XLI RULE II C.P.C.-126)	KAILASH SARAF @ KAILASH CHANDRA SARAF Versus SAMPATI DEVI SARAF AND 3 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	
7	RSA/89/2020 (FOR HEARING U/O XLI RULE II C.P.C.-126)	MUKSHED ALI Versus MD RAHAM ALI AND 2 ORS	MR. R J BORDOLOI MR. R ALI	
8	RSA/90/2020 (FOR HEARING U/O XLI RULE II C.P.C.-126)	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. S DEKA MS. J BORO	
	WITH I.A.(Civil)/1388/2020 in RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	
9	MFA/80/2016 (ORDERS),WITH LCR FIXED	UNION OF INDIA Versus M/S KAMAKHYA TRANSPORT PVT LTD	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
	WITH			
10	MFA/57/2016	UNION OF INDIA Versus M/S KAMAKHYA TRANSPORT PVT LTD	MR G GOSWAMI, RLY.ADV. MS.M CHATTERJEE MS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
	WITH			
11	MFA/28/2017	UNION OF INDIA Versus M/S VINAYAK LOGISTICS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH			
12	MFA/29/2017	UNION OF INDIA Versus M/S C.M. TRADERS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
13	I.A.(Civil)/1305/2020 (ORDERS) in MACApp./3078/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT LAKHI RANI SAHA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. S RAHMAN FOR CAVEATOR
	WITH MACApp./3078/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT LAKHI RANI SAHA AND 3 ORS		
14	I.A.(Civil)/1327/2020 (ORDERS) in MACApp./2805/2020	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS	MR. S ROY MR. M H LASKAR	
	WITH MACApp./2805/2020 (Filing Number) (ORDERS)	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS		
15	I.A.(Civil)/1347/2020 (ORDERS) in MACApp./4655/2019	NATIONAL INSURANCE CO. LTD Versus SMTI. MOON SARMA AND 4 ORS	MR. R K BHATRA MR. D BHUYAN	MR. P SARMAH MR D MONDAL FOR CAVEATOR
	WITH MACApp./4655/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI. MOON SARMA AND 4 ORS		
16	I.A.(Civil)/1348/2020 (ORDERS) in MACApp./1570/2020	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS	MR. K K BHATRA MR J JOHN MS R DEVI	

WITH
MACApp./1570/2020
(Filing Number)

RELIANCE GENERAL INSURANCE CO.
LTD.

Versus

SMTI. SEWALI SINGHA DAS AND 3 ORS

THE NATIONAL INSURANCE COMPANY
LIMITED

Versus

RABIYA BEGUM AND 7 ORS

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR

17 I.A.(Civil)/1356/2020
(ORDERS)
in MACApp./5793/2020

WITH
MACApp./5793/2020
(Filing Number)

THE NATIONAL INSURANCE COMPANY
LIMITED

Versus

RABIYA BEGUM AND 7 ORS (H)

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 19 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./272/2020	DILIP PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. N SARKAR MR P K BASU	PP, ASSAM
	WITH			
2	Crl.Pet./148/2020	PRADIP KUMAR SARMAH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N SARKAR MR P K BASU MS A BORGOHAIN	PP, ASSAM
3	Crl.Pet./369/2020 FIXED	INSAN ALI AHMED @ INSAN ALI Versus THE STATE OF ASSAM AND ANR	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
4	Crl.Pet./372/2020 FIXED	INSAN ALI AHMED @ INSAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S H SIKDAR MR S HOQUE	PP, ASSAM
5	Crl.Pet./385/2020 FIXED	SANJOY SINHA AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
6	Crl.Pet./386/2020 FIXED	BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR F KHAN MS BISMITA BARMAN	PP, ASSAM
7	Crl.Pet./393/2020 FIXED	DINA NATH SAH Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
8	Crl.Pet./421/2020	DHANANJAY PEGU Versus THE STATE OF ASSAM AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
9	Crl.Pet./422/2020	FAIRY QUEEN MUSHAHARY AND 22 ORS. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR MR B TALUKDAR	PP, ASSAM
10	Crl.Pet./423/2020	MISS BIBILA DAIMARY AND 21 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM

11	Crl.Pet./424/2020	ARABINDA ROY AND 25 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR A TALUKDAR	PP, ASSAM
12	Crl.Pet./425/2020	SYED ASRAF ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD M S ALI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1592/2020 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. A DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/1392/2020 FIXED	MOIDUL ISLAM @ MOFIDUL Versus THE STATE OF ASSAM	MR. K M HALOI MR. M I HUDA	PP, ASSAM
15	AB/1440/2020 FIXED	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR	PP, ASSAM
16	AB/1694/2020 FIXED	ABDUL SALAM AND AND 2 ORS Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
<u>OTHER MATTERS</u>				
17	Crl.A./153/2019 (ORDERS), WITH OFFICE NOTE AND LCR 4 FILES, FIXED	ABDUL LATIF Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
18	Crl.Pet./365/2020 (ORDERS), FIXED	SIDDHARTHA BORGHAIN AND ANR. Versus THE STATE OF ASSAM	MS A SAIKIA MS A SAIKIA MR. M BISWAS MS M DAS	PP, ASSAM
19	Crl.Pet./377/2020 (ORDERS), WITH OFFICE NOTE, FIXED	NOMITA BORUAH @ NANDINI AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 27 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4678/2017 B/O	BHASKAR JYOTI SINGHA and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM
2	WITH WP(C)/4009/2017	SMT. RINKUMONI DAS and 6 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.J I BORBHUIYA MS.B CHAKRABARTTY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. S NEOG MS. S G BARUAH MR. B BORGHAIN
	WITH I.A.(Civil)/2692/2018 in WP(C)/4009/2017	STATE OF ASSAM AND 2 ORS Versus SMT. RINKUMONI DAS AND 6 ORS	MR. S K MEDHI MR. A DAS MR. S DUTTA SC, FOREST	MR J I BARBHUIYA MR. L MOHAN
3	I.A.(Civil)/1384/2020 B/O in WP(C)/3599/2019 WITH WP(C)/3599/2019	ANOWAR HUSSAIN KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR D DAS MR. N ISLAM	GA, ASSAM SC, REVENUE
		ANOWAR HUSSAIN KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. N H MAZARBHUIYAN MR A MOTALIB MS. L WAJEEDA MR. N I MAZARBHUYAN	GA, ASSAM SC, REVENUE
MOTION				
4	AB/2038/2020	ABDUL HAMID Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
5	WP(C)/2409/2020 FIXED	AJIT SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. L N DIHINGIA MR. A K SAHU MR. R R KAUSHIK	GA, ASSAM SC, AG SC, P H E SC, FINANCE DEPTT.
6	WP(C)/3205/2020	BANIJ ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M KHAN	SC, PNRD

7	WP(C)/3207/2020	RANJIT DUTTA Versus THE UNITED COMMERCIAL BANK AND ANR	MR. S NATH	
8	WP(C)/3209/2020	ARATI DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. V KUMAR	GA, ASSAM SC, REVENUE SC, FINANCE
9	WP(C)/3210/2020	AMINUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. M I HUSSAIN MR. S M RAHMAN	GA, ASSAM
10	WP(C)/3212/2020	SKYLIGHT AUTOMOTIVE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI	SC, TRANSPORT
11	WP(C)/3215/2020	SHANTANU DUTTA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR S JAFRI MR P K KONCH	GA, ASSAM
12	WP(C)/3220/2020	SHRI ASTROPHER BORGOPYARY Versus THE STATE OF ASSAM AND 3 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD
13	WP(C)/3221/2020	BISWANATH NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD
14	WP(C)/3222/2020	BERPUNG RAJA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD
15	WP(C)/3224/2020	SUNIL RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
16	WP(C)/3226/2020	SRI KHARGESWAR MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD
17	WP(C)/3276/2020	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU.
18	WP(C)/3345/2020	JOYNAL ABEDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU SC, ELEM. EDU
19	WP(C)/3374/2020	NASIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY	GA, ASSAM SC, HEALTH
<u>STAY MATTERS</u>				
20	I.A.(Civil)/1321/2020 (STAY-VACATING), FIXED in WP(C)/2727/2020	THAKURDAS BARMAN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. A MANNAF	MR D DAS SC, AFDC
	WITH WP(C)/2727/2020	M/S. DHARNAD BRAHMAPUTRA FISHERY COOP. SOCIETY LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR D J MEDHI MR D DAS MR S KHOUND	MR. A MANNAF (R4) SC, AFDC MR. B C THAKURIA (R4)
21	WP(C)/2925/2020 CAVT. NO.0404/2020 (ADMISSION), FIXED	DEBANANDA SAIKIA Versus THE STATE OF ASSAM AND 13 ORS	MR. P J SAIKIA MR. K BORUAH MR. R S MISHRA	SC, PNRD GA, ASSAM MR. A BHATTACHARYYA MR D MAHANTA MR D MAHANTA FOR CAVEATOR

OTHER MATTERS

22	WP(C)/781/2018 (ADMISSION), FIXED	AMUDUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. D A KAIYUM MR. JUNM LASKAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED MS. M MEDHI MS. A AHMED
	WITH I.A.(Civil)/2670/2018 in WP(C)/781/2018	MD. MANJUR AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS. M MEDHI MS. A AHMED	SC, ELEM. EDU MR. A K DEKA MR. S SUTRADHAR MR B PURKHAYASTHA
23	WP(C)/3069/2018 (ADMISSION)	ALL ASSAM GRADUATE NURSES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 60 ORS.	MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. N SHYAMAL MR. P BORGHAIN MR. R SINGHA	MR D K BHATTACHARYYA MR. R DE MS R B DEB SC, HEALTH
24	WP(C)/8318/2018 (ADMISSION), FIXED	MD. NUR @ NOOR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM
25	WP(C)/6076/2019 (ADMISSION), FIXED	AMICHEM ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. K M MAHANTA MR B M DEKA	SC, HEALTH
26	WP(C)/7617/2019 (ADMISSION), FIXED	HEMANTA MORAN Versus THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, RAILWAY SC, FOREST
27	WP(C)/8063/2019 (ADMISSION), FIXED	ABDUL QUADIR Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MS. S B CHOUDHURY MS. R SULTANA	SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,4th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 13 i.e. ORIGINAL COURT NO. 18.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 25 IN THE AFTERNOON SESSION.**

THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1532/2020 FIXED	MIZANUR ISLAM Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
	WITH			
2	AB/1635/2020 FIXED	BASIR ALI @ BASIR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. A AHMED	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR PP, ASSAM
	WITH			
	I.A.(CrI.)/400/2020 FIXED in AB/1635/2020	MAHILA KHATOON Versus BASIR ALI @ BASIR HUSSAIN AND 6 ORS		MR. A AHMED PP, ASSAM
3	Bail Appln./1553/2020 FIXED	JEMSON SING ENGLENG Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR. A RAJKHOWA	PP, ASSAM
BAIL HEARING				
4	AB/1399/2020 FIXED	SAHAR ALI SHEIKH Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
5	AB/1627/2020 FIXED	MD. ABDUL MAZID Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
6	AB/1737/2020 FIXED	ANANDA KUMAR BISWAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S JAFRI MR P K KONCH	PP, ASSAM
7	AB/1757/2020 FIXED	PARAG KALITA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH MS S SAIKIA	PP, ASSAM
8	AB/1820/2020 FIXED	MD. ABDUR RAHMAN BHUYAN @ RAHMAN BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MR A SHARMA MR. M HUSSAIN MR. K KALITA	PP, ASSAM

9	AB/1823/2020 FIXED	ISMAIL ALI AND ANR. Versus THE STATE OF ASSAM	MR. P BORA MR. S ISLAM MR A HAWARI	PP, ASSAM
10	AB/1857/2020 FIXED	NUR SAHED ALI @ MALAM ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
11	AB/1893/2020 FIXED	AZIBAR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	MR. A M KHAN PP, ASSAM MR. S MOLLAH
12	AB/1922/2020 FIXED	INNUSH ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR A DEY	PP, ASSAM
13	AB/1925/2020 FIXED	SAHA ALOM BEPARI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
14	AB/1929/2020 FIXED	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR N ISLAM MS TH A DEVI	PP, ASSAM
15	AB/1930/2020 FIXED	ASHRAF ALI Versus THE STATE OF ASSAM	MR J MOLLAH MRS. A BHANU MR. S ISLAM MR A HAWARI	PP, ASSAM
16	AB/1937/2020 FIXED	SAHIDUL ISLAM @ SORU MONI AND 4 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
17	AB/1981/2020 FIXED	DIGANTA BORDOLOI Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
18	AB/2015/2020 FIXED	SHORIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. T MOHAMMAD	PP, ASSAM
<u>STAY MATTERS</u>				
19	Tr.P.(CrI.)/36/2019 (ADMISSION)	SAPTARSHIBRATA ROY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	MR F U BARBHUIYA MS S DAS PP, ASSAM
20	CrI.Rev.P./81/2011 (ORDERS), WITH OFFICE NOTE AND LCR 1 FILES	CHITTARANJAN BARUAH Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR. P K BORAH MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
21	CrI.Rev.P./498/2012 (ORDERS), WITH LCR 2 FILES	KARTIK DAS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
22	CrI.Pet./559/2013 (ORDERS), WITH OFFICE NOTE	MD. AKABBAR DEWAN Versus THE STATE OF ASSAM and 2 ORS	MR.A SHARIF MR.F ISLAM MR. M ALAM	
23	Tr.P.(CrI.)/29/2019 (ORDERS)	KAUSHIK KALITA Versus SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	MS. K PHUKAN (Legal Aid Counsel)
24	Tr.P.(CrI.)/43/2019 (ORDER)	MONUJ PEGU Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA MR. C M MAHANTA	PP, ASSAM
25	Tr.P.(CrI.)/7/2020 (ORDER)	HANIF ALOM AHMED LASKAR AND 3 ORS. Versus NAZIYA YASMIN LASKAR	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 14 i.e. ORIGINAL COURT NO. 19.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 19 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>			
1 WP(C)/939/2018	DEBA KANTA PEGU AND 9 ORS Versus UNION OF INDIA AND 6 ORS	M JALAN MR R DE MS. D DEVI	ASSTT.S.G.I. SC, INCOME TAX, S SAIKIA
2 WP(C)/2129/2018 WITH WP(C) 743/14(D/O)	BRITANNIA INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 2 ORS. (E)	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	
3 WP(C)/5858/2018	ASSAM GAS COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION MR D SAIKIA
4 WP(C)/4344/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
5 WP(C)/545/2020	SUNSHINE INDUSTRIES Versus UNION OF INDIA AND 7 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
<u>BAIL HEARING</u>			
6 AB/1264/2020 FIXED	LUTFUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR J ISLAM	MR. R MAJUMDAR (INFORMANT) MR. JUNM LASKAR (INFORMANT) PP, ASSAM
7 AB/1483/2020 FIXED	RUHUL AMIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM

8	AB/1509/2020 FIXED	AMINA KHATUN AND 9 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
9	AB/1511/2020 FIXED	NAJIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK MR S AHMED	PP, ASSAM
10	AB/1720/2020 FIXED	PRANAB KUMAR GHOSH Versus THE STATE OF ASSAM	MR R BORAH MR. S MITRA	PP, ASSAM
11	AB/1725/2020 FIXED	SUHAL AHMED @ SUHAIL AHMED Versus THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM
12	AB/1828/2020	ASHWANI DUTTA @ ASWINI DUTTA Versus THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
13	AB/2108/2020 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	AB/2133/2020 FIXED	MD. HANIMUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
<u>STAY MATTERS</u>				
15	I.A.(CrI.)/503/2019 (ADMISSION) in CrI.A./248/2019 WITH CrI.A./248/2019	SRI HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
16	CrI.Rev.P./373/2019 (ORDERS), WITH LCR 3 FILES	SMT. BINU BORKAKATI Versus JAYANTA BARMAN	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MD S ALI	
<u>OTHER MATTERS</u>				
17	CrI.Rev.P./137/2020 (ORDERS NO STEPS)	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS. P ADHIKARI	PP, ASSAM
18	CrI.Rev.P./67/2019 (ADMISSION)	ABDUL MANNAN ALAMAN Versus HASINA BEGUM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A R SIKDAR MR M AHMED MD A ALI
19	CrI.Rev.P./9/2020 (ADMISSION)	SMT. ANINDITA BHATTACHARJEE Versus UDIT MUKHERJEE AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD
	WITH I.A.(CrI.)/315/2020 in CrI.Rev.P./9/2020	SMT. ANINDITA BHATTACHARJEE Versus UDIT MUKHERJEE AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 20.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 33 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3085/2020 FIXED	PRABHAT SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A B BHUYAN MR. M A I HUSSAIN MR. J K BORDOLOI	SC, FOREST SC, SEBA
2	WP(C)/3093/2020 FIXED	VIJAY KUMAR JAISWAL AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. A M KHAN MR. M A I HUSSAIN MS LR KHANAM	SC, SEC. EDU. GA, ASSAM
3	WP(C)/3140/2020 FIXED	MOINUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S Ali MR K DAS	MR. S S ROY, GA, ASSAM
4	WP(C)/3143/2020 FIXED	ASKIR ALI Versus THE STATE OF ASSAM	MR K P PATHAK MR. P N GOSWAMI MR. H CHOUDHURY	GA, ASSAM
<u>BAIL HEARING</u>				
5	AB/1670/2020 FIXED	SIBA PRASAD SARMA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
6	AB/1747/2020 FIXED	ALLAUDDIN AND 5 ORS Versus THE STATE OF ASSAM	MR. U K BARMAN MR. H ALI MR. M MALAKAR MS. A KALITA	PP, ASSAM
7	AB/1758/2020 FIXED	SHAHA ALAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
8	AB/1783/2020 FIXED	PABITRA THAKURIA AND 3 ORS Versus THE STATE OF ASSAM	MR R DHAR	PP, ASSAM
9	AB/1840/2020 FIXED	MOIN UDDIN AHMED @ MD. MOIN UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
10	AB/1885/2020	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
11	AB/1928/2020 FIXED	BHASKARJYOTI SARMA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM

12	WITH AB/1932/2020 FIXED	GITANJALI DEVI Versus THE STATE OF ASSAM	MD H ALI MR. U K BARMAN MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM
<u>STAY MATTERS</u>				
13	WP(C)/2939/2020 WP(C) 974/2008(D/O) (ADMISSION), FIXED	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU
14	WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
15	WITH WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
<u>OTHER MATTERS</u>				
16	CrI.Pet./1020/2018 (ADMISSION)	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
17	WITH CrI.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
18	WITH CrI.Pet./1279/2018	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
19	WITH CrI.Pet./1281/2018	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
20	WITH CrI.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
21	WITH CrI.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
22	WITH CrI.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
23	WITH CrI.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
24	WITH CrI.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.

25	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	WITH I.A.(Crl.)/904/2019 in Crl.Pet./176/2019	UNION OF INDIA AND ANR. Versus GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
26	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
27	WITH Crl.Pet./334/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
28	WITH Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
29	WITH Crl.Pet./1020/2019	RAJESH KUMAR JALAN Versus UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
30	WP(C)/2716/2020 (ADMISSION)	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR J C GAUR MR. U C DAS MS. M GAUR MS. A JAIN	SC, HIGHER EDU
31	WP(C)/3015/2020 (ADMISSION), FIXED	NORTH EAST PROGRESSIVE PIG FARMERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MS. S SARMA MS. N M DEKA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
32	Crl.Pet./173/2020 (ORDERS), WITH LCR 2 FILES(SCANNED)	ATTAFUL ALAM @ ATTAFUL RAHMAN AND 15 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	PP, ASSAM
33	I.A.(Crl.)/417/2020 (ORDERS), AB/1597/2020 (D/O) in AB/1597/2020	SABINA KHATUN Versus THE STATE OF ASSAM	MR. S KATAKI MR P DEKA MR. R HAQUE MR. A CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/09/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020